

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2179
ANSWERED ON:10.03.2015
CONSUMER RIGHTS DAY
Meghwal Shri Arjun Ram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the National Consumer Rights Day is observed by the Ministry every year;
- (b) if so, the details thereof indicating the date on which the said day is observed along with the details of programmes organized by the Government thereunder;
- (c) whether the objective of observing the said day is being achieved;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the reaction of the Government thereto?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

- (a) & (b) : Yes, Madam. The National Consumer Rights day is observed on 24th December every year. The State Government are given financial assistance to organize events on a particular theme decided by the Department.
- (c) & (e) : Action is being taken to obtain the objectives of creating awareness among consumers about their rights and responsibilities.